

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF TIAAN CONSUMER LIMITED**

RELEVANT PARTICULARS	
1.	Name of corporate debtor TIAAN CONSUMER LIMITED
2.	Date of incorporation of corporate debtor 27 <sup>th</sup> March 1992
3.	Authority under which corporate debtor is incorporated / registered ROC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor L85100GJ1992PLC017397
5.	Address of the registered office and principal office (if any) of corporate debtor 405, Patel Ashwamegh Complex ,Jetalpur Road, Near Dairy Den Circle, Sayajgunj, Vadodara – 390005, Gujarat
6.	Insolvency commencement date in respect of corporate debtor 11 <sup>th</sup> October 2023
7.	Estimated date of closure of insolvency resolution process 8 <sup>th</sup> April 2024 (180 days from Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional Name: Mr. Devendra Umrao IBBI Reg. No. : IBBI/IPA-003/IP-N00223/2019-2020/12640
9.	Address and e-mail of the interim resolution professional, as registered with the Board Add. : B-43A, 1 <sup>st</sup> Floor, Kalkaji, New Delhi – 110019 Email ID : devumraoibc@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Add. : Ground Floor, Unit No.14, Tower A, The Corenthum, Sector 62, Noida, U.P. – 201301 Email ID : ip.tiaan@gmail.com
11.	Last date for submission of claims 25 <sup>th</sup> October 2023 (14 days from Insolvency Commencement Date)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es) - NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

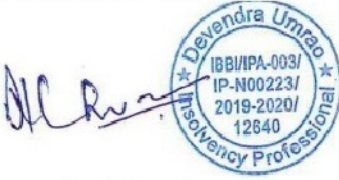
Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the Tiaan Consumer Limited on 11th October 2023.

The Creditors of M/s Tiaan Consumer Limited are hereby called upon to submit their claims with proof on or before 25th October 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



Submission of false or misleading proofs of claim shall attract penalties.



**Devendra Umrao**  
**Interim Resolution Professional**  
**In the matter of Tiaan Consumer Limited**  
IBBI/PA-003/IP-N00223/2019-20/12640  
AFA valid upto: 10.11.2023

Date : 14<sup>th</sup> October 2023  
Place: New Delhi